

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

ALLAHABAD

Review Appli. No. 1798/92

in

D.A. No. 725/92

Ditendra Kumar Srivastava : : : : : Applicant

Vs.

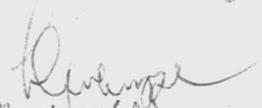
Union of India & Others : : : : : Respondents.

Hon. Mr. Justice U.C. Srivastava, V.C.

Hon. Mr. K. Obayya, A.M.

(By Hon. Mr. Justice U.C. Srivastava, V.C.)

The Review Application has been directed against our judgement and order dated 27-7-1992. The case was heard and disposed of after hearing the Counsels for the parties. The scope of review application is limited and it does not mean reconsideration of the same arguments or points although it is differently worded. It does not mean sitting in appeal over one's own judgement. In our opinion, there is no error, much less an error, apparent on the face of the records and accordingly the review application is rejected.


Member (A)


Vice-Chairman.

Dated: 1st December, 1992, Allahabad.

(tgk)